

**In the Court of Chief Judicial Magistrate court**  
**Bangalore Rural District, Bangalore**  
**Cause list dated 26 -05-2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence/Arguments</b>	<b>Evidence/Arguments</b>
1.CC.9330/2017	1.CC.8088/2018
2.CC.9771/2017	2.CC.5254/2019
3.CC.2905/2018	3.CC.13005/2019
4.CC.6444/2018	4.CC.9393/2020
5.CC.11991/2018	5.Cmis.43/2015
6.CC.7060/2019	6.CC.1318/2019
7.CC.3133/2020	7.CC.10011/2019
8.CC.4055/2020	8.Cmis.253/2021
9.CC.4465/2020	9.CC.7972/2020
10.CC.7806/2020	10.CC.8229/2021
11.CC.7106/2015	11.CC.9252/2018
12.CC.4607/2019	12.Cmis.581/2018
13.CC.6539/2019	13.PCR.195/2020
14.CC.13004/2019	14.Cmis.221/2021
15.CC.13945/2019	15.Cmis.248/2021

Sd/-  
Chief Judicial Magistrate.

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**

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<b>Evidence/Arguments</b>	<b>Evidence/Arguments</b>
1.CC.2099/2011	1.CC.437/2015
2.CC.1762/2014	2.CC.5665/2015
3.CC.3617/2014	3.CC.2477/2016
4.CC.5027/2014	4.CC.1697/2017
5.CC.5780/2014	5.Cmis.398/2017
6.CC.5838/2014	6.Cmis.484/2018
7.CC.6279/2014	7.CC.7619/2015
8.CC.512/2015	8.CC.3259/2018
9.CC.3721/2015	9.CC.8153/2019
10.CC.6082/2015	10.CC.8476/2019
11.CC.877/2016	11.CC.1841/2016
12.CC.1985/2016	12.Cmis.180/2019
13.CC.3461/2016	13.CC.741/2020
14.CC.4645/2016	14.CC.12000/2019
15.CC.5388/2016	15.CC.12653/2019

Sd/-  
II Addl.Chief Judicial Magistrate.

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